

CENTRAL ADMINISTRATIVE TRIBUNAL LUCKNOW BENCH LUCKNOW

ORIGINAL APPLICATION NO: 401/2003.

this, the 23rd day of September 2003.

HON. MR. KULDEEP SINGH MEMBER(J)

HON. MR. S.K. AGARWAL MEMBER (A)

1. C.B. Srivastava, aged about 39 years, son of Shri Shambhu Nath Srivastava, resident of 255/92/11, Shambhu Sadan, Kundri Rakabganj, Lucknow, presently posted as SR. TOA (G) in the office of Chief Engineer (Civil), BSNL, U.P. East Telecom Civil Zone, 13, Rana Pratap Marg, Lucknow.
2. Sanjay Kumar Arya, aged about 31 years, son of late Shri Jai Hind, resident of MD-1/136, LDA Colony, Kanpur Road, Lucknow, presently posted as Sr. TOA (G) in the office of Executive Engineer (Civil), BSNL, Telecom Civil Division-I, Bhopal House, Lalbagh, Lucknow.
3. Santosh Kumar, aged about 35 years, son of Shri Moti Lal, resident of Baldev Vihar, New Colony, Telibagh, Lucknow, presently posted as Sr. TOA (G) in the office of Executive Engineer (Civil), BSNL, Telecom Civil Division-I Bhopal House, Lalbagh, Lucknow.
4. Amit Anuranjan Srivastava, aged about 35 years, son of Shri Raj Bihari Srivastava, resident of 498/90-Ka, Sarai Hasanganj Daliganj, Lucknow presently posted as Sr. TOA(G) in the office of Superintending Engineer (Civil), BSNL, Telecom Civil Circle, Lucknow.



5. Umesh Kumar, aged about 42 years, son of Shri Hari Lal, resident of Qr. No. 242, Type-I, Tej Bahadur Sapru Hospital, Allahabad, presently posted as Sr. TOA (G) in the office of Executive Engineer (Electl.) BSNL, Telecom Electl. Division, Ashok Nagar, Allahabad.
6. G.K. Kaushal, aged about 34 years, son of late Shri Ganga Ram resident of 582/ 5-B, Circular Road, Ganga Nagar, Allahabad, presently posted as Sr. TOG (G) in the office of Executive Engineer (Electl.) BSNL, Telecom Electl. Division, Ashok Nagar, Allahabad.
7. Upendra Singh, aged about 47 years, son of late Shri Lal Bahadur Singh resident of Village & Post Kobil, District- Nalanda (Bihar), presently posted as Sr. TOA (G) in the office of Executive Engineer (Electl.), BSNL, Telecom Electl. Division, Ashok Nagar , Allahabad.
8. Umesh Singh aged about 31 years, son of late Shri A.B. Singh resident of 493, Canal Road, Rustampur, District-Gorakhpur, presently posted as Sr. TOA (G), in the office of Executive Engineer (Electl.), BSNL, Telecom Electl. Division, Gorakhpur.
9. R.N. Singh, aged about 37 years, son of late Shri Bhagwat Singh, resident of Type-III, Telephone Exchange Colony, Betiahata, Gorakhpur, presently posted as Jr. Accounts Officer (Officiating) in the office of General Manager, Telecom District, Gorakhpur.

.... ~~APPLICANTS~~

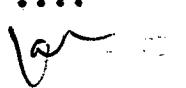
BY ADVOCATE SHRI H.K. MISRA

VERSUS

1. Union of India through its Secretary, Department of Telecom, Sanchar Bhawan, New Delhi.
2. Chairman & Managing Director, Bharat Sanchar Nigam Limited, Statesman Building, New Delhi-110 0001.
3. Chief General Manager, U.P. (East) Telecom Circle, BSNL, Hazratganj, Lucknow.

.... ~~RESPONDENTS~~

BY ADVOCATE SHRI G.S. SIKARWAR.

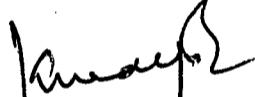


ORDER (ORAL)

BY KULDEEP SINGH MEMBER(J)

This case has been filed against the Bharat Sanchar Nigam Ltd. which is a corporation and no notification under Section 14(2) of the AT ACT, 1985 has been issued so far to bring the Bharat Sanchar Nigam Ltd. within the jurisdiction of the Tribunal. Accordingly, this O.A. would not be maintainable in the Tribunal for want of jurisdiction. The O.A. is accordingly dismissed as not maintainable. However, liberty is given to the applicant to seek redressal of his grievance in the appropriate forum. No costs.


MEMBER(A)


MEMBER(J)

LUCKNOW: DATED: 23.9.2003.

V.